

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No.53/AT/2024**

Subject : Petition under Section 63 of the Electricity Act, 2003 seeking adoption of tariff for 690 MW Wind Power Projects (Tranche-XIV) connected to the ISTS.

Date of Hearing : **15.3.2024**

Coram : Shri Jishnu Barua, Chairperson  
Shri P. K. Singh, Member

Petitioner : Solar Energy Corporation of India Limited.

Respondents : U.P. Power Corporation Limited & Ors.

Parties Present : Ms. Sikha Ohri, Advocate, SECI  
Shri Kartik Sharma, Advocate, SECI

**Record of Proceedings**

At the outset, the learned counsel for the Petitioner submitted that the present Petition had been filed *inter-alia*, seeking adoption of the tariff of the 690 MW Wind Power Projects ('Tranche XIV') connected to the Inter-State Transmission System and selected through the competitive bidding process as per the "*Guidelines for Tariff Based Competitive Bidding Process for Procurement of Power from Grid Connected Wind Power Projects*" dated 8.12.2017 as issued by the Ministry of Power, Government of India as amended from time to time and interpreted & modified by the Central Government vide subsequent communications/ notifications.

2. In response to the Commission's specific query whether the PPA for the entire 690 MW capacity has been signed, the learned counsel for the Petitioner submitted that SECI has already signed the PSA for the entire 690 MW and PPAs for 500 MW. However, SECI is in the process of executing the PPA for 190 MW remaining capacity with M/s Green Prairie Energy Private Limited.

3. Considering the submissions made by the learned counsel for the Petitioner, the Commission ordered as under:

(a) Admit. Issue notice to the Respondents.

(b) The Respondents to file their replies, if any, within two weeks with a copy to the Petitioner, who may file its rejoinder, if any, within two weeks thereafter.

4. The Petition will be listed for hearing on **24.4.2024**.

**By order of the Commission**  
**Sd/-**  
**(T.D. Pant)**  
**Joint Chief (Law)**